

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE(HQs): DELHI

NOTIFICATION

Sub: Compliance of Rule-24(7) Chapter-V 'Seniority' of Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012.

In exercise of the powers conferred upon the undersigned under Rule-24(7) Chapter-V 'Seniority' of Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012 vide notification No. 948/Rules/DHC dated 02.12.2013 by Hon'ble High Court of Delhi, New Delhi, tentative Seniority Lists (*as on 31.05.2022*) of ministerial cadre is hereby published for information of all concerned as Annexure-A, Annexure-B, Annexure-C and Annexure-D to this notification.

The seniority lists are tentative and subject to final outcome of various representations / objections filed by JJAs of 2009 Batch against Circular dated 19.09.2019 and preparation & finalization of Seniority List of Sr. Judicial Assistants in view of Judgment dated 08.12.2021 in SLP(C) No.3896/2019, titled Shyam Sunder Oberoi & Ors. Vs. District & Sessions Judge, which is pending consideration before the Seniority Committee.

The officials whose objections are already under consideration before Seniority Committee are advised not to file the same objections. However, others may file objections, if any, before 31.07.2022.

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09.6.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

No. 47740-748 /Not./Sen./S&P/Admn.II/2022 Dated, Delhi the 09/06/22
(47741-748)

Copy forwarded for information and necessary action to:

1. The Chairperson, Seniority Committee.
2. The Officer-in-Charge, Promotion Cell (HQs), THC, Delhi
3. The Officer-in-Charge, Recruitment Cell (HQs), THC, Delhi
4. Personal Office of the undersigned.
5. Dealing Official, Website Committee with the direction to upload the same on "Employees' Corner" of the official website of this office as well as on LAYERS.

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Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

